<u>O.I.H.</u>

GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION No. 2945 TO BE ANSWERED ON AUGUST 05, 2021

DEVELOPMENT OF SLUMS UNDER SMART CITY MISSION

NO. 2945. SHRI JANARDAN MISHRA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any plan for the development of slums under Smart City Mission;
- (b) if so, the details thereof; and
- (c) the names of the cities in the country where the development work is going on for slums under Smart City Mission at present?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (c) : Government of India launched the Smart Cities Mission (SCM) on 25 June 2015 for development of 100 cities as Smart Cities. The selection of 100 Smart Cities has been completed through 4 rounds of selection from January 2016 to June 2018. A total of 5,151 projects worth of ₹ 2,05,018 crore were proposed by the 100 Smart Cities as part of their Smart City Proposals (SCPs).

The objective of SCM is to promote cities that provide core infrastructure, give a decent quality of life and foster clean and

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sustainable environment through application of 'Smart' solutions. The focus is on sustainable and inclusive development and the idea is to look at compact areas, create a replicable models which will act like `light-houses' to other parts of the city/other aspiring cities. Illustrative elements in a Smart City, inter alia, may include assured supply of water and electricity, adequate sanitation facilities, efficient mobility, affordable housing, slum development, vibrant public spaces, good governance, health and education, etc. Most importantly, prioritization of projects from one or more of the above categories has been done by the Smart Cities after a comprehensive exercise of citizen engagement.

Land and Colonization are State subjects. It is the responsibility of States/Union Territories (UTs) to collect data, frame policies and implement schemes for developing slums. However, Government of India through various programmatic interventions has been making overarching efforts by assisting States/UTs both technically and financially to address housing shortages including the issues relating to slums. As on 9 July, 2021, under SCM, 23 Smart Cities have reported 41 slum re-development projects at an estimated cost of ₹ 3,009.6 crore. Smart City-wise details of these projects are given in Annexure-I.

In pursuance to Government of India's vision of 'Housing for All' by 2022, Ministry of Housing & Urban Affairs (MoHUA) has also been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 2015 to provide all weather pucca houses to all eligible urban

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beneficiaries. When slum redevelopment/rehabilitation projects are included as part of a city's Smart City Proposal, benefits provided under PMAY-U are utilized by the concerned Smart City. The 'In-situ' Slum Redevelopment (ISSR) component under PMAY-U provides houses to slum dwellers specifically using land as a resource and aims to bring them into the fold of formal urban settlements. So far, 4.54 lakh slum households have been benefitted under the scheme, details of which are at <u>Annexure-II.</u>

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<u>Annexure-I in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 2945 for answer on 05.08.2021</u> regarding Development of Slums under Smart City Mission asked by Shri Janardan Mishra, <u>Hon'ble Member of Parliament</u>

State/UT	Smart City	Details of Project	Amount (in ₹ crore)	Current Status
Andhra Pradesh	Kakinada	Development of Slums at (CC Roads, Drains, Culverts & Lighting) Phase-IV	52.41	Work Order Issued
		Development of Slums at Phase-V Jyothi Rao Pule Nagar, Sanjay Nagar, Sambamurthy Nagar	3.30	Work Order Issued
		Development of Slums at Rajeev Swagruha near Dairy farm Jn. Phase - II	5.65	Work Completed
		Development of Slums at Vadapeta, Pallipeta, Phase-I	4.85	Work Completed
		Development of Slums at Rajeev Swagruha in Yetimoga and Rellipeta near D.Mart, Phase - III	5.80	Work Completed
Dihar	Muzaffarpur	In-situ upgradation of slums	45.00	DPR Under Preparation
Bihar	Patna	Slum Free ABD	123.34	DPR Approved
Chhattisgarh	Bilaspur	A30 Bilasa Greens - Mini basti slum redevelopment with integrated urban plaza, multi modal hub and mixed use development	262.11	Work Order Issued
Gujarat	Ahmedabad	PPP Based Slum Rehabilitation in Junavadaj area	539.00	Work Order Issued
	Vadodara	Slum Free Area- Sahakar Nagar	173.25	Work Order Issued
		Slum Free Area- Odd Nagar	9.17	Work Completed
		Slum Free Area- Sanjay Nagar, Warasiya	231.07	Work Order Issued
		Slum Free Area- Manjalpur Bajaniyawas	24.76	Work Completed
		Slum Free Area-Sayajigunj Jamwadi	27.21	Work Completed
		Slum Free Area- Danteswar Sainath Nagar	10.02	Work Completed
		Slum Free Area- Sama Sanjaynagar	71.87	Work Completed
Haryana	Faridabad	Smart Slum Area Retrofitment - Sant Nagar (9 Sub-projects)	9.69	Work Order Issued
	Karnal	ASHIANA Slum Rehabilitation	15.65	Work Completed
Karnataka	Belagavi	RAY Scheme, Development of 1044, G+3 Houses for Slum dwellers.	45.49	Work Completed
		Development of Slum at Rukmini Nagar	4.14	Work Order Issued
	Tumakuru	Construction of 1556 Ground Floor Dwelling units including infrastructure at 6 selected slum in Tumakuru City under Rajiv Awas Yojana	68.59	Work Completed
Kerala	Kochi	Integrated redevelopment of Slum housing	20.00	DPR Under

List of slum re-development projects under Smart Cities Mission (SCM)

State/UT	Smart City	Details of Project	Amount (in ₹ crore)	Current Status
			,	Preparation
	Thiruvananthapur am	Integrated Social Housing Complex-Slum HHs-PMAY	47.90	Work Completed
	Bhopal	Construction of Houses and Development of Infrastructure for Identified Slum Localities in Bhanpur, Bhopal M.P, under HFA Scheme	111.26	Work Completed
	Indore	Slum Housing Lodha Colony and Sethi Nagar 960 units	61.67	Work Order Issued
		Construction of Houses of and Development of Infrastructure for identified slum localities in Indore M.P. under PMAY at Bada Bangarda Budhania and Bada Bangarda Extension.	173.70	Work Completed
		Construction of Houses of and Development of Infrastructure for identified slum localities in Indore M.P. under PMAY at Bhuri Tekri, Indore.	95.94	Work Completed
Madhya		Slum Beautification in various zones and wards at 16 Locations, Indore	10.58	Work Completed
Pradesh		Construction of houses and Development of infrastructure for slum localities in Indore Under PMAY at Sanawadia Part A near Progressive Education School	93.53	Work Completed
		Construction of Houses and development of Infrastructure for identified Slum Localities in Indore M.P at Limbodi Khasra No. 229, Indore	27.40	Work Completed
		Construction of Houses and development of infrastructure for identified Slum localities in Indore, M.P. at Bada Bangerda Khasra no. 242 1	44.95	Work Completed
		Construction of Houses and development of Infrastructure for identified Slum localities in Indore M.P. Under PMAY at various Site Package 02, Indore	200.72	Work Order Issued
Maharashtra	Nashik	Project Niwas-Slum development	30.82	DPR Under Preparation
Nagaland	Kohima	Area Redevelopment strategy - In situ slum upgradation - Slum rehabilitation and rejuvenation of the old houses	92.63	DPR Under Preparation
Odisha	Rourkela	Making 27 Slums in ADB Area of RSCL ODF through CLTS	0.47	Work Completed
Puducherry	Puducherry	Housing for Slum at Chinnayapuram Site Phase1	18.62	Work Order Issued
Telangana	Karimnagar	Slum rehabilitation	36.18	Work Order Issued
Telangana	Greater Warangal	Housing for existing HHs living in Kachha Semi Pucca Houses in slum area	81.00	Work Order Issued
	Agra	rebuilding livelihoods and upgrading slums - redevelopment of slums	116.30	Work Completed
Uttar Pradesh	Aligarh	Development of 9 Slums Area	5.50	Work Completed
	Jhansi	Construction of individual toilets in slums HHs	8.06	Work Completed
		Total	3009.6	

(Source: SCM Geo-spatial information management system, as on 9 July 2021)

<u>Annexure-II in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 2945 for answer on 05.08.2021</u> regarding Development of Slums under Smart City Mission asked by Shri Janardan Mishra.

Hon'ble Member of Parliament

State/UT-wise details of cities along with number of houses sanctioned under In-Situ Slum Redevelopment (ISSR) component of PMAY-U Mission

Sl. No.	Name of the State/UT	No. of Cities	No. of houses sanctioned under ISSR
1	Andaman & Nicobar Islands(UT)	-	-
2	Andhra Pradesh	2	1,617
3	Arunachal Pradesh	4	1,536
4	Assam	2	108
5	Bihar	5	11,276
6	Chandigarh(UT)	-	-
7	Chhattisgarh	1	300
8	DNHⅅ (UT)	-	-
9	Delhi (UT)	-	-
10	Goa	-	-
11	Gujarat	15	92,811
12	Haryana	6	3,593
13	Himachal Pradesh	1	300
14	Jammu & Kashmir (UT)	-	-
15	Jharkhand	22	19,748
16	Karnataka	10	23,125
17	Kerala	5	2,118
18	Ladakh(UT)	1	369
19	Lakshadweep(UT)	-	-
20	Madhya Pradesh	7	10,295
21	Maharashtra	9	2,23,506
22	Manipur	-	-
23	Meghalaya	-	-
24	Mizoram	1	142
25	Nagaland	3	1,054
26	Orissa	5	18,535
27	Puducherry (UT)	-	-
28	Punjab	1	1,025
29	Rajasthan	16	21,908
30	Sikkim	-	-
31	Tamil Nadu	8	4,880
32	Telangana	1	1,198
33	Tripura	4	3,005
34	Uttar Pradesh	16	8,409
35	Uttarakhand	10	3,130
36	West Bengal	3	472
	Total	158	4,54,460